

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 6236  
ANSWERED ON 2<sup>ND</sup> APRIL, 2026**

**ELECTRIC VEHICLE STATION**

**6236. SHRI KALYAN BANERJEE:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

**सड़क परिवहन और राजमार्ग मंत्री**

**be pleased to state:**

**(a) the number of electric vehicle stations constructed/under construction and proposed to be constructed across the country in the coming years, State-wise;**

**(b) the number of electric vehicles sold in terms of two wheelers, four wheelers and buses during the last three years, State-wise and the detailed plans for safety in desolate places and poorly maintained stations with clear guardrails, road signage, markings, streetlights and other infrastructure particularly in and around port and restricted areas;**

**(c) the details of private sector installations with internet disruptiveness and the blueprint for the smart highway revolution with electric vehicles in the near future; and**

**(d) whether the Government has any proposal for considering a universal payment application across the country for electric vehicle charging stations and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (b) Government in the Ministry of Heavy Industries, have installed a total of 49,909 Electric Vehicle Public Charging Stations (EVPCS) in the country as on 30.03.2026. The setting up of an EVPCS is an unlicensed activity and private players can install EVPCS as per guidelines dated 17.09.2024 issued by the**

**Ministry of Power. The State/UT wise details for installed EVPCS are at Annexure-I. Further, an allocation of Rs.2,000 crore has been made under the Pradhan Mantri Electric Drive Revolution Innovative Vehicle Enhancement (PM E-DRIVE) Scheme, for deployment of EVPCS on pan-India basis.**

**As per the VAHAN Portal, the details of registered two-wheelers, Four-wheelers and buses during the last three years are provided at Annexure-II. Considering that the setting up of an EVPCS is an unlicensed activity, maintenance of the same is in the ambit of the Charge Point Operator.**

**(c) The Government in Ministry of Road Transport & Highways, through public/private participation, encourages adoption of digital infrastructure like electronic tolling through FASTag, Automatic Number Plate Recognition (ANPR) based traffic management etc. The Government has taken up installation of Advanced Traffic Management System (ATMS) in Four lane and above NHs. ATMS has provisions for various electronic enforcement devices which help in speedy identification of incidents (including traffic violations) on the highway stretches and effectively monitor the highways, thereby improving incident response time and road safety.**

**(d) Government has engaged M/s Bharat Heavy Electricals Limited(BHEL) as the Project Implementation Agency inter-alia with the responsibilities pertaining to development of a national level mobile app to integrate EVPCS, featuring functionalities such as charger discovery, real-time status updates, slot booking, facilitating digital payments, etc.**

**ANNEXURE I****ANNEXURE I REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 6236 FOR ANSWER ON 2<sup>ND</sup> APRIL, 2026 ASKED BY SHRI KALYAN BANERJEE REGARDING ELECTRIC VEHICLE STATION****State / UT wise EV public charging stations (EV PCS) installed in the country (Source: BHEL)**

<b>S. No.</b>	<b>Name of the State</b>	<b>No. of EVPCS</b>
<b>1</b>	<b>Andaman &amp; Nicobar</b>	<b>9</b>
<b>2</b>	<b>Andhra Pradesh</b>	<b>1,792</b>
<b>3</b>	<b>Arunachal Pradesh</b>	<b>76</b>
<b>4</b>	<b>Assam</b>	<b>625</b>
<b>5</b>	<b>Bihar</b>	<b>1,014</b>
<b>6</b>	<b>Chandigarh</b>	<b>56</b>
<b>7</b>	<b>Chhattisgarh</b>	<b>695</b>
<b>8</b>	<b>Delhi</b>	<b>1,985</b>
<b>9</b>	<b>Goa</b>	<b>300</b>
<b>10</b>	<b>Gujarat</b>	<b>2,699</b>
<b>11</b>	<b>Haryana</b>	<b>2,159</b>
<b>12</b>	<b>Himachal Pradesh</b>	<b>249</b>
<b>13</b>	<b>Jammu &amp; Kashmir</b>	<b>291</b>
<b>14</b>	<b>Jharkhand</b>	<b>520</b>
<b>15</b>	<b>Karnataka</b>	<b>6,480</b>
<b>16</b>	<b>Kerala</b>	<b>3,251</b>
<b>17</b>	<b>Ladakh</b>	<b>24</b>
<b>18</b>	<b>Lakshadweep</b>	<b>1</b>
<b>19</b>	<b>Madhya Pradesh</b>	<b>1,794</b>
<b>20</b>	<b>Maharashtra</b>	<b>6,577</b>
<b>21</b>	<b>Manipur</b>	<b>72</b>
<b>22</b>	<b>Meghalaya</b>	<b>121</b>
<b>23</b>	<b>Mizoram</b>	<b>40</b>
<b>24</b>	<b>Nagaland</b>	<b>53</b>
<b>25</b>	<b>Odisha</b>	<b>1,014</b>
<b>26</b>	<b>Puducherry</b>	<b>77</b>
<b>27</b>	<b>Punjab</b>	<b>1,505</b>

<b>28</b>	<b>Rajasthan</b>	<b>2,720</b>
<b>29</b>	<b>Sikkim</b>	<b>22</b>
<b>30</b>	<b>Tamil Nadu</b>	<b>3,705</b>
<b>31</b>	<b>Telangana</b>	<b>3,546</b>
<b>32</b>	<b>Tripura</b>	<b>72</b>
<b>33</b>	<b>UT OF D&amp;NH AND D&amp;D</b>	<b>30</b>
<b>34</b>	<b>Uttar Pradesh</b>	<b>4,214</b>
<b>35</b>	<b>Uttarakhand</b>	<b>401</b>
<b>36</b>	<b>West Bengal</b>	<b>1,720</b>
<b>Grand Total</b>		<b>49,909</b>

**ANNEXURE II****ANNEXURE II REFERRED TO IN REPLY TO PART (a) to (b) OF LOK SABHA UNSTARRED QUESTION NO. 6236 FOR ANSWER ON 2<sup>ND</sup> APRIL, 2026 ASKED BY SHRI KALYAN BANERJEE REGARDING ELECTRIC VEHICLE STATION****State / UT wise Electric vehicle registered in terms of two wheelers, four wheelers and buses during the last 3 years****(a) Two Wheeler EVs**

State	2023	2024	2025	2026(Till 29 March)
Andaman & Nicobar Island	12	46	86	9
Andhra Pradesh	28549	48760	49417	13154
Arunachal Pradesh	3	15	47	25
Assam	2453	4395	3671	708
Bihar	12408	22144	28083	5952
Chandigarh	2141	1778	1541	260
Chhattisgarh	25325	33173	31021	6799
Delhi	37570	31533	36965	7680
Goa	8406	10107	7662	1705
Gujarat	78511	65084	58960	13358
Haryana	7446	19165	13993	2155
Himachal Pradesh	890	1287	1065	201
Jammu and Kashmir	1834	3001	2495	545
Jharkhand	7412	10337	11819	2298
Karnataka	134952	155529	170863	40587
Kerala	61804	66876	80499	19659
Ladakh	18	18	0	0
Lakshadweep	3	3	18	18
Madhya Pradesh	36824	65915	98713	26169
Maharashtra	168065	210187	216195	46553
Manipur	89	76	334	118
Meghalaya	74	209	224	26
Mizoram	167	558	816	228
Nagaland	3	7	14	5
Odisha	38351	56303	67544	18555
Puducherry	2450	4047	3875	1308
Punjab	8758	19858	27264	5322
Rajasthan	59489	76814	79710	15628
Sikkim	0	1	3	6
Tamil Nadu	78425	114765	136464	40395

<b>Telangana</b>	<b>29962</b>	<b>42946</b>	<b>39355</b>	<b>5708</b>
<b>Tripura</b>	<b>256</b>	<b>415</b>	<b>521</b>	<b>78</b>
<b>UT of DNH and DD</b>	<b>100</b>	<b>261</b>	<b>173</b>	<b>45</b>
<b>Uttar Pradesh</b>	<b>40633</b>	<b>95632</b>	<b>116394</b>	<b>24178</b>
<b>Uttarakhand</b>	<b>5688</b>	<b>8249</b>	<b>8637</b>	<b>1525</b>
<b>West Bengal</b>	<b>11413</b>	<b>22911</b>	<b>26375</b>	<b>5151</b>

**(b) Four Wheeler EVs**

<b>State</b>	<b>2023</b>	<b>2024</b>	<b>2025</b>	<b>2026(Till 29 March)</b>
<b>Andaman &amp; Nicobar Island</b>	<b>14</b>	<b>33</b>	<b>112</b>	<b>30</b>
<b>Andhra Pradesh</b>	<b>1655</b>	<b>5076</b>	<b>6934</b>	<b>1738</b>
<b>Arunachal Pradesh</b>	<b>17</b>	<b>79</b>	<b>169</b>	<b>49</b>
<b>Assam</b>	<b>269</b>	<b>692</b>	<b>938</b>	<b>199</b>
<b>Bihar</b>	<b>605</b>	<b>1225</b>	<b>1790</b>	<b>440</b>
<b>Chandigarh</b>	<b>1036</b>	<b>2276</b>	<b>3283</b>	<b>914</b>
<b>Chhattisgarh</b>	<b>1539</b>	<b>2517</b>	<b>3968</b>	<b>1071</b>
<b>Delhi</b>	<b>8331</b>	<b>11544</b>	<b>22625</b>	<b>6359</b>
<b>Goa</b>	<b>965</b>	<b>1500</b>	<b>2105</b>	<b>407</b>
<b>Gujarat</b>	<b>6592</b>	<b>10859</b>	<b>19747</b>	<b>5126</b>
<b>Haryana</b>	<b>2675</b>	<b>8635</b>	<b>13805</b>	<b>2639</b>
<b>Himachal Pradesh</b>	<b>163</b>	<b>636</b>	<b>1277</b>	<b>329</b>
<b>Jammu and Kashmir</b>	<b>166</b>	<b>430</b>	<b>757</b>	<b>184</b>
<b>Jharkhand</b>	<b>468</b>	<b>892</b>	<b>1461</b>	<b>289</b>
<b>Karnataka</b>	<b>11971</b>	<b>20485</b>	<b>32404</b>	<b>7959</b>
<b>Kerala</b>	<b>9818</b>	<b>14683</b>	<b>28452</b>	<b>6220</b>
<b>Ladakh</b>	<b>0</b>	<b>2</b>	<b>8</b>	<b>2</b>
<b>Madhya Pradesh</b>	<b>1737</b>	<b>3527</b>	<b>6684</b>	<b>1944</b>
<b>Maharashtra</b>	<b>13728</b>	<b>23944</b>	<b>46326</b>	<b>10382</b>
<b>Manipur</b>	<b>30</b>	<b>100</b>	<b>167</b>	<b>41</b>
<b>Meghalaya</b>	<b>20</b>	<b>73</b>	<b>206</b>	<b>38</b>
<b>Mizoram</b>	<b>0</b>	<b>16</b>	<b>29</b>	<b>11</b>
<b>Nagaland</b>	<b>3</b>	<b>35</b>	<b>78</b>	<b>19</b>
<b>Odisha</b>	<b>1330</b>	<b>3166</b>	<b>6023</b>	<b>1385</b>
<b>Puducherry</b>	<b>91</b>	<b>366</b>	<b>626</b>	<b>126</b>
<b>Punjab</b>	<b>791</b>	<b>4150</b>	<b>8367</b>	<b>2218</b>
<b>Rajasthan</b>	<b>4540</b>	<b>8016</b>	<b>14310</b>	<b>3668</b>
<b>Sikkim</b>	<b>0</b>	<b>16</b>	<b>21</b>	<b>6</b>

<b>Tamil Nadu</b>	<b>5985</b>	<b>11813</b>	<b>23130</b>	<b>5754</b>
<b>Telangana</b>	<b>5933</b>	<b>4988</b>	<b>15543</b>	<b>2736</b>
<b>Tripura</b>	<b>30</b>	<b>48</b>	<b>62</b>	<b>15</b>
<b>UT of DNH and DD</b>	<b>42</b>	<b>215</b>	<b>410</b>	<b>103</b>
<b>Uttar Pradesh</b>	<b>4936</b>	<b>16007</b>	<b>30958</b>	<b>5547</b>
<b>Uttarakhand</b>	<b>496</b>	<b>986</b>	<b>1819</b>	<b>586</b>
<b>West Bengal</b>	<b>2592</b>	<b>4334</b>	<b>7771</b>	<b>1872</b>

(c)  
EV

### Buses

<b>State</b>	<b>2023</b>	<b>2024</b>	<b>2025</b>	<b>2026(Till 29 March)</b>
<b>Andaman &amp; Nicobar Island</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>0</b>
<b>Andhra Pradesh</b>	<b>100</b>	<b>50</b>	<b>103</b>	<b>24</b>
<b>Arunachal Pradesh</b>	<b>0</b>	<b>0</b>	<b>10</b>	<b>0</b>
<b>Assam</b>	<b>158</b>	<b>70</b>	<b>88</b>	<b>40</b>
<b>Bihar</b>	<b>0</b>	<b>3</b>	<b>3</b>	<b>1</b>
<b>Chandigarh</b>	<b>0</b>	<b>0</b>	<b>15</b>	<b>27</b>
<b>Chhattisgarh</b>	<b>0</b>	<b>84</b>	<b>165</b>	<b>35</b>
<b>Delhi</b>	<b>1121</b>	<b>1036</b>	<b>1382</b>	<b>513</b>
<b>Goa</b>	<b>45</b>	<b>55</b>	<b>32</b>	<b>0</b>
<b>Gujarat</b>	<b>106</b>	<b>331</b>	<b>124</b>	<b>137</b>
<b>Haryana</b>	<b>0</b>	<b>25</b>	<b>69</b>	<b>1</b>
<b>Himachal Pradesh</b>	<b>35</b>	<b>0</b>	<b>1</b>	<b>0</b>
<b>Jammu and Kashmir</b>	<b>150</b>	<b>50</b>	<b>0</b>	<b>0</b>
<b>Jharkhand</b>	<b>2</b>	<b>19</b>	<b>24</b>	<b>7</b>
<b>Karnataka</b>	<b>275</b>	<b>1054</b>	<b>553</b>	<b>40</b>
<b>Kerala</b>	<b>70</b>	<b>71</b>	<b>8</b>	<b>4</b>
<b>Ladakh</b>	<b>9</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Lakshadweep</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Madhya Pradesh</b>	<b>15</b>	<b>137</b>	<b>116</b>	<b>51</b>

<b>Maharashtra</b>	<b>455</b>	<b>919</b>	<b>1446</b>	<b>119</b>
<b>Manipur</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Meghalaya</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Mizoram</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Nagaland</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Odisha</b>	<b>21</b>	<b>159</b>	<b>287</b>	<b>69</b>
<b>Puducherry</b>	<b>0</b>	<b>0</b>	<b>25</b>	<b>9</b>
<b>Punjab</b>	<b>0</b>	<b>13</b>	<b>1</b>	<b>0</b>
<b>Rajasthan</b>	<b>6</b>	<b>16</b>	<b>15</b>	<b>4</b>
<b>Sikkim</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>
<b>Tamil Nadu</b>	<b>43</b>	<b>53</b>	<b>430</b>	<b>210</b>
<b>Telangana</b>	<b>62</b>	<b>165</b>	<b>211</b>	<b>33</b>
<b>Tripura</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>UT of DNH and DD</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>
<b>Uttar Pradesh</b>	<b>50</b>	<b>40</b>	<b>102</b>	<b>12</b>
<b>Uttarakhand</b>	<b>0</b>	<b>14</b>	<b>11</b>	<b>1</b>
<b>West Bengal</b>	<b>15</b>	<b>108</b>	<b>150</b>	<b>28</b>

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